

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

Item No.-143  
165/213/ND/2018

**IN THE MATTER OF:**

Mr. Nitin Bansal and Anr.

Vs.

M/s. Arjun Sharma & Ors.

....APPLICANT

....RESPONDENT

**SECTION**

U/s 213

Order delivered on 02.02.2021

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the OL :


For the RD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.04.2021.

  
(Madhu Narula)  
Court Officer